

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2719
ANSWERED ON 14/12/2021

COMPLETION OF ROAD/BRIDGE WORK UNDER PMGSY

2719. SHRI RAMESH BIDHURI:
SHRI HEMANT TUKARAM GODSE:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has proposed to take/has taken any steps for completion of road and bridge work under Pradhan Mantri Gram Sadak Yojana (PMGSY) if so, the details thereof;
- (b) the number of proposals received and sanctioned by the Government regarding construction of bridges under the PMGSY during the last three years and the current year, State-wise;
- (c) the details regarding total road constructed under PMGSY during the last three years;
- (d) whether the Union Government has received any request from the State Governments for relaxing the norms under PMGSY, if so, the details thereof, State-wise; and
- (e) the action taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SADHVI NIRANJAN JYOTI)

(a) As per the programme guidelines of Pradhan Mantri Gram Sadak Yojana (PMGSY), the timeline for completion of road work is 12 working months from the date of issue of the work order. However, where a package comprises more than one road work, the total time given for completion of the package is 18 calendar months. Similarly, a time period of 21-24 months has been allowed for completion of bridge works exceeding 25-meter in length, depending on site conditions.

The implementation of all sanctioned works under PMGSY is being monitored through online Monitoring Information System named Online Management, Monitoring and Accounting System (OMMAS) on real time basis. In addition, the progress is regularly reviewed by the Ministry by way of Regional Review Meetings (RRMs), Performance Review Committee (PRC) Meetings, Pre-Empowered/ Empowered Committee Meetings with the States. At District level, the District Development Coordination and Monitoring Committee (DISHA) headed by Hon'ble Member of Parliament (LS) monitors the implementation of various schemes of Government of India including PMGSY. Besides above, special review meetings/monthly review meetings are also held by Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/Principal Secretaries of the States to take stock of the progress of the scheme and remove the bottlenecks, if any.

No revision of project costs are allowed for the works sanctioned under PMGSY. This acts as a disincentive for the states who delay the completion of projects. Further, action for closure of the projects is also taken from time to time wherever undue delays are seen. The issues of forest clearance and other bottlenecks such as availability of construction materials, law & order issues are also taken up with the concerned stakeholders.

All the projects sanctioned under PMGSY-I & II are targeted for completion by September, 2022. The projects under Road Connectivity Project for Left Wing Extremism Affected Areas (RCPLWEA) are targeted for completion by March, 2023. The implementation period of PMGSY-III is upto March, 2025.

(b) The proposals for construction of bridges received and sanctioned under PMGSY during the last three years and current year, state-wise are given at **Annexure**.

(c) A total of 1,29,549 km road length has been constructed during the last three years and the current year under various interventions/verticals of PMGSY as per the details given below:-

Year	Road length constructed (in km)
2018-19	48,093
2019-20	27,305
2020-21	36,674
2021-22 (as on 10.12.2021)	17,477

(d) to (e) The Government has received proposals from State Governments and public representatives to relax the norms under new connectivity component of PMGSY to include habitations as per Census, 2011, instead of 2001, as many habitations which had population of less than 500 and 250 in plain and North-East & Hill States respectively in 2001 have crossed the threshold population benchmark in 2011. Some proposals have also been received to further lower the population criteria below 250 also.

There is no proposal as of now to relax the norms for eligibility of habitations for providing connectivity under PMGSY.

Annexure referred to in part (b) of Lok Sabha Unstarred Question No. 2719 for 14.12.2021**Proposals for construction of bridges received and sanctioned**

S. No.	Name of the State	No. of bridge proposals received & sanctioned
1	Andhra Pradesh	47
2	Arunachal Pradesh	96
3	Assam	376
4	Bihar	609
5	Chhattisgarh	109
6	Gujarat	44
7	Himachal Pradesh	22
8	Jammu And Kashmir	80
9	Jharkhand	139
10	Karnataka	101
11	Kerala	3
12	Madhya Pradesh	580
13	Maharashtra	75
14	Manipur	96
15	Meghalaya	71
16	Nagaland	53
17	Odisha	156
18	Punjab	16
19	Rajasthan	6
20	Sikkim	32
21	Tamilnadu	36
22	Tripura	2
23	Uttar Pradesh	16
24	Uttarakhand	271
25	West Bengal	60
26	Telangana	115
27	Ladakh	1
	Total	3,212
